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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI


ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/10/2016
NAME OF THE PETITIONER(S) : Travancore Solvents & Oils
NAME OF THE RESPONDENT(S) : M/s Kerala Chamber of Commerce & Industry & 5 Ors
UNDER SECTION : 241,242,242 (4)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

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|----|---|--|---|
| 1. | Priyadarshini N
Akhil Jain
Keerti
For T.K. Bhaskar | Counsel for 5 th Respondent |  |
| 2. | Atthiban Vijay A. J
K. Harithan Kumar | Counsel for R ₁ | Atthiban |
| 3. | Hari Prashanth
for
Anil Nair | Counsel R ₂ , R ₃ ,
R ₄ & R ₆ | Hari |
| 4. | Deepa M
for B. Shanaraj | Counsel for Petitioners | Deepa |

ORDER

Counsel for petitioner present. Counsel representing R1, counsel for R2 to R4 & R5 and counsel for R5 are present. Counsel for R5 stated that counsel for petitioner has filed a reply to the application filed by them for deleting R5 from the array of parties. She sought sometime for seeking instructions in this regard. Counsel for R1 prayed time for giving reply to the rejoinder filed by the petitioner. Time enlarged at request. Put up on **20.07.2017 at 10.30 A.M.**


(K. Anantha Padmanabha Swamy)
Member (Judicial)

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